

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

IN THE MATTER OF :

(IB)-477(PB)2017

Au Small Finance Bank Ltd.

...Petitioner

v.

Prabhu Shanti Real Estate Pvt. Ltd.

....Respondent

SECTION: UNDER SECTION 7 of IBC, 2016

Order delivered on 9.7.2018

Coram :

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

S.K. MOHAPATRA
Hon'ble Member (T)

IRP : Mr. Abhishek Anand

ORDER

Hearing in the application is deferred to 12/7/2018.

Sdl-

(M.M. KUMAR)
PRESIDENT

Sdl-

(S.K. MOHAPATRA)
MEMBER (T)

(VS)9.7.2018